

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.666 of 2015
IN
OA No.1027 of 2014

This the 26th day of October, 2015

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

S.K. Verma, Dy. Commissioner, KVS, RO Lucknow,
Aged about 58 years,
S/o late Shri S.R. Verma,
R/o 3/123, Viram Khand,
Gomti Nagar, Lucknow-226010.
U.P.

(By Advocate: Shri M.K. Bhardwaj)

... Applicant

Versus

Sh. Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

... Respondents

ORDER (ORAL)

MR. JUSTICE L.N. MITTAL, MEMBER (J) :

Having argued for some time, counsel for the applicant seeks permission to withdraw the instant Contempt Petition being pre-mature, with liberty to file fresh Contempt Petition, if need be, and with prayer that the applicant may be permitted to file reply to the show cause notice dated 6.10.2015 (Annexure P-12) within one week from today. Ordered accordingly.

**(SHEKHAR AGARWAL)
MEMBER (A)**

**(JUSTICE L.N. MITTAL)
MEMBER (J)**

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